NATIONAL COMBANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 12/13	T.P. No.	Purpose For submitting arguments	Section 397/398	Name of the Parties M/s. / Mr. Abhilasha & 2 Ors. Vs. Maurya Infotek P. Ltd. & Anr.
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SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
t)	VAIBAV.M 9886311611	Petitioneus	L. Vailar
_	APURVA G. Raghuram Cadambi	Petitioners Respondent 2	Sell Q Q
	Cadambi	•	0

ORDER

Counsel for Petitioner is present. Counsel for Respondent 2 is also present. He requested time for making an attempt to settle the dispute. Time extended as a last chance. List it on 20.02.2018.

Member (T)

Member (J)